

(ब) और (घ) गुजरात की वार्षिक आपदा राहत निधि 85.00 करोड़ रुपये है, जिसमें 63.75 करोड़ रुपये का अंशदान भारत सरकार का है। आपदा राहत निधि में विगत तीन वर्षों में केन्द्रीय अंश की समस्त राशि जारी की गई थी। चाखु वर्ष के दौरान, आपदा राहत निधि में केन्द्रीय अंश की पहली सैमासिक किस्त, जो 15.9375 करोड़ रुपये है, अप्रैल 1994 में जारी की गई है।

(ङ) और (च) गुजरात सरकार सूखे से निपटने के लिए राज्य के विभिन्न भागों में एक मास्टर प्लान का कार्यान्वयन कर रही है जिसमें रोजगार के अवसर जुटाने, पेयजल आपूर्ति, फसल उत्पादन बढ़ाने तथा पशुधन संरक्षण संबंधी उपाय सम्मिलित हैं।

Sprinkler and drip irrigation

7131. SHRI YERRA NARAYANA-SWAMY: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the demands for funds from different States for encouraging sprinkler and drip irrigation;

(b) what are the details of proposals submitted by Andhra Pradesh for development of Sprinkler and Drip irrigation; and

(c) whether any consultations have been held with Government of Andhra Pradesh in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) This Ministry on its own is implementing schemes of 'Use of Plastics in Horticulture' Oilseeds Production Programme (OPP) and 'National Pulses Development Project (NPDP)' in various States under which assistance is provided to farmers for drip installation, drip demonstration and sprinkler irrigation.

(b) and (c) No separate proposal has been received from Government

of Andhra Pradesh, nor any consultations held. However, the State has been allocated Rs. 26 53.96 lakhs for Drip Installation and Rs. 90 lakhs for Drip Demonstration, for the VIII Five Year Plan under the Scheme "Use of Plastics in Horticulture". Funds under OPP and NPDP are provided on year to year basis for sprinkler irrigation, and the details for 1993-94 and 94-95 are given below:—

(Rs. in lakhs)

	1993-94	1994-95
O.P.P.	200.5	291.4
N.P.D.P.	10.0	22.0

उत्तरक राज सहायता के सम्बन्ध में केन्द्रीय सरकार और राज्य सरकारों के बीच बातचीत

7132. श्री शंकर ब्याल सिंह: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय सरकार ने उत्तरकों पर दो जाने वाली राज सहायता के बारे में राज्य सरकारों के साथ कोई बातचीत की है; और

(ख) यदि हां, तो उसका व्योरा क्या है और यदि नहीं, तो क्या भविष्य में बातचीत की कोई योजना है?

कृषि मंत्रालय में राज्य मंत्री (श्री अरविन्द नेटम): (क) और (ख) उत्तरकों पर राज सहायता के बारे में राज्य सरकारों के साथ कोई बातचीत नहीं की जाती है।

Development of aquaculture

7133. SHRI RAHASIBIHARI BARIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the country has vast potential for aquaculture development both in the fresh water and brackish water areas;

(b) if so, the steps taken to fully harness the available potential in this regard;

(c) whether any long term plan has been drawn up to identify the thrust areas and to intensify aquaculture and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir. ..

(b) The major steps taken to harness the aquaculture potential in the country include the development of Freshwater and Brackishwater aquaculture through Fish Farmers Development Agencies (BFDAs) and Brackishwater Fish Farmer Development Agencies (BFDAs), respectively. These agencies provide package of technical, financial and extension support to fish/prawn farmers.

(c) Yes, Sir.

(c) Some of the long term plans envisage for development of aquaculture are: (i) establishment of more fish seed hatcheries; (ii) establishment of fish/prawn feed mills; (iii) development of integrated fish farming with agriculture and livestock; and (iv) increasing productivity levels from aquaculture systems by upgradation of technology and use of improved inputs.

Loan to pepper cultivation

7134. SHRI V. GOPALSAMY: Will the Minister of AGRICULTURE be pleased to refer to the answer to Unstarred Question 4057 given in the Rajya Sabha on 22nd April, 1994 and state:

(a) how funds were made available to farmers in the form of subsidies, loans etc. to reduce the losses of the farmers and to encourage pepper cultivation since then;

(b) the total number of farmers in each district who were benefited; district-wise figures;

(c) how many schemes were undertaken by the Central Government to give relief to distressed farmers since the study was conducted; and

(d) the details of each scheme and the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Assistance for control of diseases and imparting productivity of pepper is being given in the form of subsidy under the Central Sector Scheme for Development of Spices during VIII Plan.

(b) The district-wise number of farmers benefitted under the Centrally sponsored Scheme are not available.

(c) and (d) To help the pepper growers, the programmes undertaken under the Centrally Sponsored Integrated Programme for the Development of Spices during the VIII Plan are given below:—

1. Production and Distribution of planting material.

2. Rehabilitation of old pepper gardens.

3. Adoption of plant protection measures against quick-wilt disease.

4. Eradication of little leaf disease.

5. Large scale demonstration of high production technology.

6. Area expansion programme.

7. Distribution of plant protection equipment.

It is too early to evaluate the impact of the above schemes.